

Setting up a National Nutrition Board

6330. SHRI SATYAGOPAL MISRA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is any proposal under the consideration of Government to set up a National Nutrition Board ;

(b) if so, details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c) : A Food and Nutrition Board was set up by the Ministry in 1964. The Board is mainly an advisory body for rendering advice on nutrition and allied matters. The members of the Board are from the Ministries of Food and Civil Supplies, Agriculture and Rural Development, and Health and Family Welfare, besides experts from the National Institute of Nutrition, Hyderabad, Central Food Technological Research Institute, Mysore and certain other organisations.

The Ministry does not have any proposal to set up another Board.

Vanaspati Production in Jammu and Kashmir

6331. PROF. SAIFUDDIN SOZ : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether any private parties/ individuals have been allowed to produce vanaspati in Jammu ; and

(b) whether pressure from Kashmir valley have come forward to set up one or more units in Kashmir ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Two private parties are producing vanaspati in Jammu,

(b) A few persons from Kashmir valley have applied to set up vanaspati unit in Kashmir. The cases have been *prima facie* rejected as adequate capacity is available in Jammu & Kashmir.

Cumbersome Process for Export of Processed Fruits

6332. SHRI ANANDA PATHAK : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether dealers in processed fruits have to get approval by the Fruit Product Order authorities three times before exporting such products, firstly the factory has to be licensed by them, secondly continuous inspection while production is going on for export and thirdly before shipment ; and

(b) if so, the reasons therefor ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b) : Exporters of fruit products have to take a quality certificate under the Export (Quality Control and Inspection) Act, 1963 before exporting any consignment. Whether the quality certificate is given on the basis of continuous inspection while the items are in production or otherwise, no further certification for quality is required so long as the quality certificate already issued is valid. In addition, fruit products meant for export are required to be processed and packed only by a person holding a licence under the Fruit Products Order, 1955. These requirements are intended to ensure that the products exported are of standard quality.

Recruitment to Asstt. Manager (Eng.) Posts in F.C.I.

6333. DR. V. VENKATESH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the Zonal Office (North) of Food Corporation of India

has filled in two posts of Asst. Manager (Eng.) reserved for SC/ST communities by the general candidates in 1984 :

(b) if so, whether these posts were got dereerved by the competent authority as per the rules and the prior consent of the Liaison Officer was obtained ;

(c) if not, the total number of posts of Asstt. Manager (Engineering) filled by promotion in 1984 and the number of SC/ST candidates therein ; and

(d) what action is proposed against the defaulting officers for violating Government of India directives in this particular case ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c) : One post of Asstt. Manager (Mechanical) being the only vacancy falling on the roster as reserved point was treated as unreserved as per instructions of the Government and filled by a general candidate by Food Corporation of India. This vacancy will be carried forward upto three promotion years for being filled by SC/ST candidate as per instructions in the matter. The other post of Asstt. Manager (Electrical) reserved for SC as per quota was filled by SC candidate.

(d) Does not arise.

**Operation Flood I and II in States
by Apex Cooperative Bodies**

6334. SHRI P. PENCHAILIAH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether National Dairy Development Board operates Operation Flood I & II projects through Apex cooperative bodies in each State ;

(b) whether this condition has been waived in case of Gujarat only ; and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The National Dairy Development Board assists State Cooperative Dairy Federations in implementation of Operation Flood Programme .

(b) No, Sir.

(c) Does not arise.

Provision of Room for Adults

6335. SHRI SHANTARAM NAIK : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have any objective of providing one room per adult citizen of India by 2000 AD ; and

(b) if not, would Government consider preparing a scheme to achieve such an objective ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) No, Sir.

(b) Such scheme as may be necessary and practicable will be reflected in the 7th Five Year Plan and subsequent plans. The 7th Five Year Plan is under formulation.

**States Covered by Save Grain
Campaign**

6336. SHRI RADHAKANTA DIGAL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the year of launching of "Save Grain Campaign" in the country ;

(b) the number of States so far covered under the scheme ; and